

13.00 hrs.

[English]

The flights are always getting delayed. Besides it, our Government is also getting a loss of Rs. 4-5 crores. Because the air traffic control employees do not allow landing in time and the planes keep moving in the air for 15-20 minutes. Sometimes the passengers have to wait for hours together for take off. The passengers go in the planes but the air traffic control people do not give the O.K. to the planes for the take off. The Government should look into the matter. The demand of the employees of the Air traffic control Deptt. is logical and I think that when both of the sides will sit together on the negotiation table, the matter will definitely be decided.

Further, I would like to state that three soldiers of the Indo-Tibetan border police summiters have reached Mount Everest at a height of 29000 feet. They sprinkled the water of the Ganges there. I had a wish that these three soldiers would take 'Abejumjum' also with them and by mixing with the water of Ganges, they would have sprinkled it at the Mount Everest. Thus a unique example of secularism and national integration would have been set. I congratulate them heartily through you and through the honorable members.

MR. SPEAKER: Along with you, all of us heartily greet that Summitteer.

PROF. PREM DHUMAL (Hamirpur): Mr. Speaker, Sir, through you I would like to draw the attention of the Government towards the pitiable condition of those workers of Hindustan Machine Tools who have migrated from Jammu and Kashmir, and are residing in the other parts of the country. The leader of the opposition Shri Advani and I repeatedly wrote letters to the Government but in vain and no attention is being paid to their problems. In short, I would like to present three points before you.

\* HMT Watch Factory migrated employees have been demoted by two grades during adjustment in other units of HMT.

Secondly, 350 HMT employees have been paid only 75 % of the salary during migration period.

Thirdly, officers, supervisors, managers, have been given proper grade, pay and other benefits, but working class people in the Company have been shown discrimination."

[Translation]

Earlier, a deputation called on the Deputy Speaker Sahib as well. They are not getting gas connections, their ration cards are not getting prepared, the wife has got a job at one place where as the husband has been posted elsewhere. It is my request that their cases may be considered on humanitarian ground. The situation in Jammu and Kashmir has deteriorated because of the incompetency of the Government. The Government is well aware of the situation that the people have migrated and are still migrating from there but the Government has completely failed to provide them adequate assistance. They are not being given their due rights. It is my request that they should be given their due rights.

SHRI TARIT BARAN TOPDAR (Barrackpore): Mr. Speaker, Sir, Hannan Mollah Sahib raised the issue of the B.I.F.R. and I think myself with this issue. I would like to tell the House and also Government about the B.I.F.R. organisation. The Government must know about the affairs of this organisation. I shall narrate my experience about it. Once the matter goes into B.I.F.R. they ask whether Rs. 8 crore or 10 crore can

be arranged. If the amount is arranged the organisation will entertain the unit and if not, it will refuse to entertain. Can anybody say these words? 3.I.F.R. is not needed for this. I would like to bring a matter with our notice. Regarding Titagarh paper mill, B.I.F.R.'s decision is not being implemented by I.F.C.I. and I.R.B.I. They are not only refusing to recognise its importance, rather they are going against the arrangement which has been made.

[English]

"After the formation of BIFR, the Register Number is Number One of the Titagarh Paper Mill and after the agreement has been reached the workers accepted the terms, the union accepted the terms, management accepted the terms. Government of West Bengal were supposed to make available to the tune of Rs.5 crore. They have done it. But the IFCI, the Central Financial Institute here, a party to this agreement, are not abiding by the agreement." There is no rule; there is no law and there is no step being taken either on the part of the BIFR or by the Government to see that these are not being done.

[Translation]

I wanted to raise another issue. But I have discussed it with the hon. Minister, therefore, I would not raise it. The irregularities committed in the office of Films Division especially at Bangalore and Calcutta should be investigated by the C.B.I... (Interruptions)  
Mr. Speaker, Sir, I want to raise the issue relating to the Articles of the Construction. The Construction is being violated and we are not talking about any individual... (Interruptions)

MR. SPEAKER: Shri Nitish Kumar, you have already discussed it with me earlier, therefore, I am not allowing that point. I am not going to listen to you here... (Interruptions)

[English]

MR. SPEAKER: Please do not try. I have taken a decision. This is final. You do not have to speak. I am not allowing you. I did not allow the other Members to raise it and so I am not allowing you also.

(Interruptions)

[Translation]

MR. SPEAKER: I allow all other issues except this one. Please sit down. sometime I would exercise my authority.

(Interruptions)

SHRI RAJNATH SONKAR SHASTRI (Saidpur): Mr. Speaker, Sir, since today is the last day of the session, I want to draw the attention of the Government towards an important matter. There is drought in eastern Uttar Pradesh and it is causing great loss. Wells have dried up there. The scarcity of water is so acute that it is beyond one's imagination. There is no water in the wells, the ponds have dried up and the flow of water from tube-wells is very less. The question of availability of water in the rivers does not arise. The situation has worsened there. Leader of the opposition party whose party is in power in the state is present here. The Government should order him to pay attention to at least this problem and moreover, the flood is imminent. During the flood the problem of drought will be solved, but there will be floods again. Till now, the Uttar Pradesh Government has not taken any concrete steps against drought. It did not even think over the imminent floods at hand. On the one hand, there is scarcity of water, on the other hand there is another threat due to floods and the greatest problem in Uttar Pradesh is the oppression by police.

MR. SPEAKER: The question on drinking water has been raised earlier. Please sit down.

(Interruptions)